

**Court-II**  
**In the Appellate Tribunal for Electricity, New Delhi**  
*(Appellate Jurisdiction)*

**Review Petition No.19 of 2015 in Appeal No.108 of 2014**  
**and IA Nos. 360 of 2015 and 143 of 2016**

**Dated : 20<sup>th</sup> July, 2016**

**Present: HON'BLE MR. JUSTICE SURENDRA KUMAR, JUDICIAL MEMBER**  
**HON'BLE MR. T MUNIKRISHNAIAH, TECHNICAL MEMBER**

**In the Matter of:**

**Power Company of Karnataka Ltd. & Ors. ..Appellant(s)/Review Petitioner(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ..Respondent(s)**

Counsel for the Appellant(s) : Mr. Sajay Jain, ASG  
Mr. D.L.Chidananda,  
Mr. Akash Nagar  
Ms. Pallavi Shali for PCKL

Counsel for the Respondent(s) : Ms. Sakya Singha Chaudhari  
Ms. Kanika Chaugh  
Mr. C.S.Vaidyanathan, Sr. Adv.

**ORDER**

Post the Review Petition for hearing on **07<sup>th</sup> September, 2016**, on the request of learned counsel for the Review Petitioner.

**( T. Munikrishnaiah )**  
**Technical Member**

**( Justice Surendra Kumar )**  
**Judicial Member**

*sh/kt*